

(c) and (d). The entrepreneurs have indicated that the estimated cost of the project is about Rs 300 crores and that this project will provide direct employment to 400 to 500 persons.

Steps to Revamp Family Welfare Programme in Corporate Sector

437. SHRIMATI JAYANTI PATNAIK: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have taken steps to revamp the family welfare programme in the corporate sector;

(b) if so, the specific steps taken in this regard; and

(c) the response of the corporate sector to this programme?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) to (c). Yes, Sir. The Government is continuously making efforts to involve the Corporate Sector under its Family Welfare activities. Many major units in the country have already taken up Family Welfare activities as one of their corporate objectives. Apex Organisations of industrial houses like FICCI, PHDCCI, EFI AIOE, etc. have also been involved by the Government in the Family Welfare programme. Government of India have also introduced a number of projects with the assistance of ILO and UNFPA in the Corporate Sector for motivating the members towards accepting the small family norm. A number of meetings and workshops have been held all over the country for involving the Corporate Sector in the Family Welfare Programme. A National Tripartite Committee on Family Welfare Planning involving representatives of Government, Employees Associations and Trade Unions has been constituted with a

view to advise the Government on the policies and practices of Family Welfare. So far the response of the Corporate Sector towards these programmes has been encouraging.

Recommendations of Association of Indian Universities

438. SHRI K.RAMAMURTHY: Will the Minister of HUMAN RESOURCES DEVELOPMENT be pleased to state:

(a) the recommendations made by the 62nd Annual meeting of the Association of Indian Universities held in Hyderabad on 17 December, 1987; and

b) the action being taken thereon?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAHI): (a) The major recommendations that emerged out of the deliberations at the meeting are listed in the statement given below:

(b) The follow-up action will be taken by the various Sub-Committees of the Association of Indian Universities.

STATEMENT

1. Frequent interferences, in the functioning of universities by the Centre and State Governments has greatly impinged upon the academic, administrative and financial autonomy of universities. The governments should, therefore, restrain themselves from interfering in the functioning of the Universities.
2. Most of the universities are suffering from paucity of resources.